

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21926/2026 BLAPL/7532/2026	PADMA @ PADMALAYA TANDI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /394 /2025 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000374/2025
2	D-BLAPL/20670/2026 BLAPL/7533/2026	SK. SAD QUADRI @ SADO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	PURUNABAZAR /53 /2026 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra) ST/0000105/2026
3	D-BLAPL/21939/2026 BLAPL/7534/2026	KANHA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /468 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001406/2026
4	D-BLAPL/20760/2026 BLAPL/7535/2026	SK. SHAMSUR VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	SPL.TASK FORCE /24 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000710/2025
5	D-BLAPL/21940/2026 BLAPL/7536/2026	KARAN KUMAR SAHANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000084/2026
6	D-BLAPL/21992/2026 BLAPL/7537/2026	PRAFULLA CHANDRA SWAIN @ DILLIP VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KABISURYANAGAR /447 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000436/2026
7	D-BLAPL/22146/2026 BLAPL/7538/2026	RESHANTA GANTA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RAYAGADA TOWN /309 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000072/2025
8	D-BLAPL/21672/2026 BLAPL/7539/2026	PRODIP MONDAL VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000067/2026
9	D-BLAPL/21883/2026 BLAPL/7540/2026	SANGRAM KESHARI SATAPATHY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BADAMBADI /282 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000629/2026
10	D-BLAPL/21851/2026 BLAPL/7541/2026	TIRTHA MUKHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /419 /2026 J.M.F.C,TALCHER(Anugul) GR/0001003/2026
11	D-BLAPL/21855/2026 BLAPL/7542/2026	MADASU JOHN PAUL @ JAGADISH PAUL @ M. JAHN PAUL VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /67 /2021 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000165/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/22006/2026 BLAPL/7543/2026	RATAN KUMAR JENA @ NATA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JALESWAR /202 /2026 SPECIAL JUDGE (POCSO), BALASORE(EP) Spl/0000115/2026
13	D-BLAPL/18003/2026 BLAPL/7544/2026	MANTU @ AJIT SEBAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BINIKA /273 /2025 J.M.F.C.,BINIKA(Sonepur) GR/0000264/2026
14	D-BLAPL/18652/2026 BLAPL/7545/2026	RAJENDRA KUMAR SA @ RAJENDRA SA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /544 /2024 A.D.J.,DHARAMGARH(Kalahandi) CT/0000022/2025
15	D-BLAPL/19918/2026 BLAPL/7546/2026	SUSANTA KUMAR PARIDA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.,PURI(Puri) GR/0000367/2026
16	D-BLAPL/20252/2026 BLAPL/7547/2026	BANKANIDHI DASH VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000239/2026
17	D-BLAPL/20791/2026 BLAPL/7548/2026	ABHILASH PANDA @ DIPU VS STATE OF ODISHA	MANAS RANJAN SATAPATHY VS	JAGATSINGPUR /318 /2026 S.D.J.M.,JAGATSINGHPUR(Jagatsinghpur) GR/0000666/2026
18	D-BLAPL/22152/2026 BLAPL/7549/2026	PURUSOTTAM @ PURSOTTAM SONWANI VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000001/2026
19	D-BLAPL/21856/2026 BLAPL/7550/2026	DIBYALOKA ROUT VS STATE OF ODISHA	GURU PRASAD BEHERA VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000062/2025
20	D-BLAPL/21865/2026 BLAPL/7551/2026	ALI SHA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MUDANPUR RAMPUR /111 /2026 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000017/2026
21	D-BLAPL/21863/2026 BLAPL/7552/2026	PURNA CHANDRA SINGH VS STATE OF ODISHA	GURU PRASAD BEHERA VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000338/2026
22	D-BLAPL/21987/2026 BLAPL/7553/2026	HAMID ABBAS GANAYE VS STATE OF ODISHA	CHIRANJIB ROUT VS	S.P.(CID-CRL),CUTTACK /37 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002224/2025
23	D-BLAPL/21906/2026	PRAVATI MATHIA	SAPAN KUMAR LENKA	BALIPATNA /387 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7554/2026	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE
24	D-BLAPL/21896/2026 BLAPL/7555/2026	KANHA @ HRUSHIKESH BIHARI VS STATE OF ODISHA	DEBABRATA DASH VS	CT/0000419/2025 SINAPALI /115 /2026 J.M.F.C.,SINAPALI(Nuapada) CT/0000111/2026
25	D-BLAPL/21092/2026 BLAPL/7556/2026	RAJU DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	GOPALPUR /120 /2026 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000190/2026
26	D-BLAPL/21911/2026 BLAPL/7557/2026	BHAGBANA BHOI @ BHAGABAN BHOI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /174 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000046/2026
27	D-BLAPL/20825/2026 BLAPL/7558/2026	JITU MUNDA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	K.BALANG /117 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000131/2025
28	D-BLAPL/20963/2026 BLAPL/7559/2026	ANANDA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /118 /2026 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000064/2026
29	D-BLAPL/21162/2026 BLAPL/7560/2026	GADADHAR NATH VS STATE OF ODISHA	LAXMI NRUSINGHA SAHU VS	ASKA /235 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000806/2026
30	D-BLAPL/20990/2026 BLAPL/7561/2026	KRUSHNA GADABA VS STATE OF ODISHA	DEVASIS MOHANTY VS	JEYPORE SADAR /387 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000068/2025
31	D-BLAPL/21410/2026 BLAPL/7562/2026	GANESH PRASAD NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /243 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000535/2026
32	D-BLAPL/21912/2026 BLAPL/7563/2026	BANA PARIDA VS STATE OF ODISHA	SEEWA RANJAN MALLICK VS	BAIDESWAR /123 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000069/2024
33	D-BLAPL/21432/2026 BLAPL/7564/2026	SUJIT KUMAR SAHU @ CHHOTU VS STATE OF ODISHA	SAHASRANSU SOURAV VS	ANGUL TOWN /806 /2025 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000595/2025
34	D-BLAPL/22037/2026 BLAPL/7565/2026	DAYANIDHI BISIMAJHI VS	KULDEEP MOHANTY VS	// SPECIAL JUDGE,BALLIGUDA(Kandhamara)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

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35	D-BLAPL/22038/2026 BLAPL/7566/2026	STATE OF ODISHA AMBADI SOMAN VS STATE OF ODISHA	SUSHANT KUMAR MOHANTY VS	2(A)CC/0000026/2026 G.UDAYAGIRI /37 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
36	D-BLAPL/21714/2026 BLAPL/7567/2026	SANJAY KUMAR PRADHAN @ SANJU VS STATE OF ODISHA	DEVASHIS PANDA VS	Spl/0000100/2026 KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha)
37	D-BLAPL/20660/2026 BLAPL/7568/2026	SANJEEB KERKETTA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	ST/0000024/2024 SUNDARGARH TOWN /184 /2016 SPECIAL JUDGE (POCSO), SUNDARGARH
38	D-BLAPL/22022/2026 BLAPL/7569/2026	SUMIT NAG VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	Spl/0000093/2016 BOLANGIR TOWN /266 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E)
39	D-BLAPL/21041/2026 BLAPL/7570/2026	HALDHAR BARIHA VS STATE OF ODISHA	S.B.PUROHIT VS	GR/0000802/2026 BOLANGIR SADAR /343 /2025 DISTRICT & SESSIONS JUDGE,BOLANGIR
40	D-BLAPL/21934/2026 BLAPL/7571/2026	KALAKAR PANDA VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	SC/0000008/2026 SAMBALPUR SADAR /109 /2017 DISTRICT & SESSIONS JUDGE,SAMBALPUR
41	D-BLAPL/21107/2026 BLAPL/7572/2026	NIDDANA MALESWAR RAO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	Spl/0000010/2026 GURANDI /94 /2026 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA
42	D-BLAPL/21126/2026 BLAPL/7573/2026	AMAR PATRA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	GR/0000478/2026 JAGATPUR /407 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK)
43	D-BLAPL/21346/2026 BLAPL/7574/2026	A.SANTOSH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	Spl/0000101/2026 ASKA /285 /2026 J.M.F.C.,ASKA(Ganjam)
44	D-BLAPL/21997/2026 BLAPL/7575/2026	SATYAJIT ROUT VS STATE OF ODISHA(VIG.)	THAKUR SANGRAM SINGH VS	GR/0000925/2026 JEYPORE VIGILANCE /14 /2026 SPL.JUDGE(VIG.),JEYPORE(Koraput)
45	D-BLAPL/21361/2026 BLAPL/7576/2026	RABI DEBNATH @ DEBANATH @ DANGA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GR/0000010/2026 SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur)
				TR/0000055/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

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46	D-BLAPL/21843/2026 BLAPL/7577/2026	SK. RAFIBUL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /478 /2024 A.D.J.,JALESWAR(Baleshwar) Spl/0000233/2024
47	D-BLAPL/21451/2026 BLAPL/7578/2026	LAXMIDHAR PATRA @ CHAGULU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KEONJHAR SADAR /260 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(J) GR/0000711/2026
48	D-BLAPL/21476/2026 BLAPL/7579/2026	DEEPAK MAHAKUDA @ DIPAK MAHAKUDA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	MADHUPATNA /114 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000420/2024
49	D-BLAPL/21480/2026 BLAPL/7580/2026	SONU @ AHIMAD KHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	SAHID NAGAR P.S. /204 /2025 A.D.J.,BHUBANESWAR(Khordha) CT/0000376/2025
50	D-BLAPL/21624/2026 BLAPL/7581/2026	SUMAN DAS @ TIKINA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// SPECIAL JUDGE, NIMAPARA(Puri) TR/0000026/2026
51	D-BLAPL/21325/2026 BLAPL/7582/2026	RAJENDRA KUMAR DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /365 /2026 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000044/2026
52	D-CMP/32919/2026 CMP/1204/2026	SANJUKTA BARDHAN @ RAY VS ASHIS KUMAR BARDHAN	AMIT PRASAD BOSE VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0000709/2021
53	D-CMP/32963/2026 CMP/1205/2026	BHASKAR CHANDRA PATTANAIAK VS HAREKRUSHNA PATTANAIAK	SUSANTA KUMAR BARAL VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) CS/0000973/2015
54	D-CMP/32757/2026 CMP/1206/2026	STATE OF ODISHA VS M/S G.R. INFRAPROJECTS LIMITED	SWAYAMBU MISHRA, ASC VS	// DISTRICT & SESSIONS JUDGE,BHUBANESWAR Arbitration Appeal/0000001/2026
55	D-CMP/32629/2026 CMP/1207/2026	HAREKRUSHNA MOHANTY VS BRUNDABAN MOHANTY	SUKANTA KUMAR NAYAK VS	// A.D.J.,ANANDAPUR(Kendujhar) CVREV/0000002/2026
56	D-CMP/33627/2026 CMP/1208/2026	BIDYUTLATA @ BIDYUTPRAVA NAYAK VS GITANJALI PRADHAN	PRATIK DASH VS	// COLLECTOR CUM DISTRICT MAGISTRAR RFA/0000003/2026
57	D-CMP/32712/2026	SEEMA JAIN	RAJU KUMAR SATPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1209/2026	VS SUBHALAXMI DIPTIMAYEE KHIRABDHI TANAYA	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001864/2022
58	D-CMP/32717/2026 CMP/1210/2026	BASANTA KUMAR NAYAK VS ANUPAMA RANJIT	PRAFULLA CHANDRA ACHARYA VS	// A.D.J.,JALESWAR(Baleshwar) Fao/0000151/2025
59	D-CMP/31808/2026 CMP/1211/2026	BAGULI PRADHAN VS MAMI SWAIN	DEVAVRAT DEVESH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
60	D-CONTC/32041/2026 CONTC/4314/2026	KUSUMA MALA MISHRA VS DR.MRINALINI DARSWAL, I.A.S, COMMNR. CUM SECY DEPT. OF WOMEN AND CHILD DEVELOPMENT,ODISHA	ADV. VS	// 0
61	D-CONTC/27271/2026 CONTC/4315/2026	RAJ KISHORE DASH VS SOBHA SARMA, IAS	DILLIP KUMAR SAHOO VS	// 0
62	D-CONTC/29865/2026 CONTC/4316/2026	MANAGOBINDA BEHERA VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION ODISHA	ADV. VS	// 0
63	D-CONTC/32681/2026 CONTC/4317/2026	ROSALIN BISWAL VS ASWATHI S, I.A.S.,COMMNR. CUM SECY. DEPT. OF HEALTH AND F.W,ODISHA	ADV. VS	// 0
64	D-CONTC/30750/2026 CONTC/4318/2026	SRIDHAR MOHAPATRA VS JOGESH BAHADUR KHURANIA (IPS)	ADV. VS	// 0
65	D-CONTC/31875/2026 CONTC/4319/2026	JAGANNATH MAHANTA VS PURNA CHANDRA SETHI, O.E.S. 1	ADV. VS	// 0
66	D-CONTC/32037/2026 CONTC/4320/2026	AJAY KUMAR DAS VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// 0
67	D-CONTC/32688/2026 CONTC/4321/2026	JAYANTI PRADHAN VS ASWATHI S, I.A.S.,COMMNR. CUM SECY. DEPT. OF HEALTH AND F.W,ODISHA	ADV. VS	// 0
68	D-CONTC/32718/2026 CONTC/4322/2026	DEBENDRANATH SAHOO VS	SOUMYA MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

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69	D-CONTC/32969/2026 CONTC/4323/2026	GITANJALI NAIK, TAHSILDAR, DHENKANAL BIRANCHI NARAYAN BEHERA VS SACHIN RAMACHANDRAN JADAV, I.A.S., PRINCIPAL SECY. TO GOVT. AGRICULTURE AND FARMERS EMPOWERMENT DEP	ADV. VS	// // 0
70	D-CONTC/28070/2026 CONTC/4324/2026	LOKNATH PADHI VS BALAMUKUNDA BHUYAN, DIRECTOR ELEMENTARY EDUCATION ODISHA	ADV. VS	// 0
71	D-CONTC/28072/2026 CONTC/4325/2026	BISHNUPRIYA PAIKARAY VS CHANCHAL RANA , (I.A.S.)	ADV. VS	// 0
72	D-CONTC/28431/2026 CONTC/4326/2026	SATISH KUMAR RATH VS NBS RAJPUT, I.A.S	ADV. VS	// 0
73	D-CONTC/28432/2026 CONTC/4327/2026	ASIS KUMAR RATH VS NBS RAJPUT, I.A.S	ADV. VS	// 0
74	D-CONTC/28434/2026 CONTC/4328/2026	NIPUN KUMAR SWAIN VS NBS RAJPUT, I.A.S	ADV. VS	// 0
75	D-CONTC/32612/2026 CONTC/4329/2026	SUPRAVA PRADHAN VS DEVADATTA PRADHAN, O.A.S, TAHASILDAR SADAR,CUTTACK	ADV. VS	// 0
76	D-CONTC/32700/2026 CONTC/4330/2026	RAMESH KUMAR SATAPATHY VS SUBHA SARMA, SECRETARY TO GOVT, WATER RESOURCES DEPT., ODISHA	ADV. VS	// 0
77	D-CONTC/33062/2026 CONTC/4331/2026	KUMARI RAJALAXMI VS USHA PADHI, SECRETARY TO GOVT, HOUSING AND URBAN DEVELOPMENT DEPT, ODISHA	ADV. VS	// 0
78	D-CONTC/33342/2026 CONTC/4332/2026	BIKALI CHARAN BEHERA VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT,ODISHA	ADV. VS	// 0
79	D-CONTC/33344/2026 CONTC/4333/2026	AMIYA BHUSAN DASH VS DEEPAK KUMAR PARHI, DISTRICT EDUCATION OFFICER, PURI	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

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80	D-CONTC/30284/2026 CONTC/4334/2026	RABINDRA KUMAR MOHANTY VS DR. ARABINDA KUMAR PADHEE,IAS	ADV. VS	// 0 //
81	D-CONTC/30820/2026 CONTC/4335/2026	ASHOK KUMAR PARIDA VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION ,ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS	// 0 //
82	D-CONTC/31974/2026 CONTC/4336/2026	ARAKHITA CHANDRA SAMANTA VS BHASKAR JYOTI SARMA, IAS	ADV. VS	// 0 //
83	D-CONTC/24435/2026 CONTC/4337/2026	SUNANDA MAHAPATRA VS SIBASIS PARIDA, OAS, THE TAHASILDAR, JATNI	ADV. VS	// 0 //
84	D-CONTC/31016/2026 CONTC/4338/2026	KHIROD CHANDRA DHIR VS BHUPENDRA SINGH POONIA, I.A.S, COMMNR. CUM SECY, SPORTS AND YOUTH SERVICES DEPT.,ODISHA	ADV. VS	// 0 //
85	D-CONTC/24469/2026 CONTC/4339/2026	KHAGESWAR NAIK VS ER.BICHITRA KUMAR SAMAL, MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LIMITED,KHURDA	ADV. VS	// 0 //
86	D-CONTC/31018/2026 CONTC/4340/2026	NILAKANTHA PRADHAN VS GIRISH S.N, PRINCIPAL SECY., PR AND DW DEPT.,ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
87	D-CONTC/31024/2026 CONTC/4341/2026	BIDHU BHUSAN SATPATHI VS PRITIPARNA MISHRA, TAHASILDAR, JATNI	JAGAJIBAN PRADHAN VS	// 0 //
88	D-CONTC/31029/2026 CONTC/4342/2026	BISWANATH JENA VS RAJESH PRABHAKAR PATIL, COMMNR., SPECIAL RELIEF, BOARD OF REVENUE, CUTTACK	JAGAJIBAN PRADHAN VS	// 0 //
89	D-CONTC/28436/2026 CONTC/4343/2026	CHANDRAMANI SAHOO VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.,GOVT. OF ODISHA	SANDHYARANI PANI VS	// 0 //
90	D-CONTC/31087/2026 CONTC/4344/2026	DR.GOBINDA CHANDRA PRADHAN VS AUROBINDA AGARWAL, IAS, COOMMNR. CUM SECY., HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
91	D-CONTC/29751/2026	KRUSHNA CHANDRA SAMAL	RASHMI KANTA ACHARYA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4345/2026	VS PURNA CHANDRA BARIHA DISTRICT EDUCATION OFFICER, KEONJHAR	VS	() //
92	D-CONTC/31682/2026 CONTC/4346/2026	MANORAMA MISHRA VS DR. N.THIRUMALA NAIK, I.A.S., COMMR. CUM SECY. SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ANUPAM DASH VS	// ()
93	D-CONTC/30591/2026 CONTC/4347/2026	KRUSHNA CHANDRA SWAIN VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS	// ()
94	D-CONTC/50397/2025 CONTC/4348/2026	SHAKUNTALA JENA VS MANOJ RANJAN NAYAK	SUDHANSU SEKHAR JENA VS	// ()
95	D-CRLA/12941/2026 CRLA/647/2026	BALARAM NAYAK@BALA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /74 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000015/2024
96	D-CRLA/20627/2026 CRLA/648/2026	PABITRA NAIK@PABI@PABITRA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /94 /2023 SPECIAL JUDGE (POCSO), NAYAGARH(TR/0000096/2023
97	D-CRLA/21415/2026 CRLA/649/2026	HARI LAHAJAL VS STATE OF ODISHA	PRABHAV BEHERA VS	GOLAMUNDA /55 /2018 A.D.J.,DHARAMGARH(Kalahandi) CT/0000034/2018
98	D-CRLA/20920/2026 CRLA/650/2026	CHITTA RANJAN SAHOO VS STATE OF ODISHA(VIG.)	RAMANIKANTA PATTANAIK VS	CUTTACK VIGILANCE /9 /2017 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000015/2018
99	D-CRLA/21534/2026 CRLA/651/2026	AJAY SINGH VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BANHARPALI /128 /2025 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000050/2025
100	D-CRLA/18666/2026 CRLA/652/2026	PITAMBER MALIK VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI MODEL /37 /2024 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000008/2024
101	D-CRLA/21936/2026 CRLA/653/2026	ARTA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /71 /2010 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000035/2011
102	D-CRLMC/21108/2026 CRLMC/2377/2026	PATI BHARAT NAYAK VS	SASMITA NANDA VS	BORIGUMMA /139 /2024 CIVIL JUDGE(SD)-CUM-A.S.J.(WOMENS

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/21207/2026 CRLMC/2378/2026	STATE OF ODISHA UPENDRA KUMAR BHOI @ KALIA @ KALANDI VS	SUSHANTA HARICHANDAN VS	GR/0000223/2024 NEMALO /56 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000071/2024
104	D-CRLMC/21282/2026 CRLMC/2379/2026	STATE OF ODISHA KAUSALYA KARAN VS	SATYA NARAYAN MISHRA 4 VS	BHADRAK TOWN /399 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0001807/2026
105	D-CRLMC/18931/2026 CRLMC/2380/2026	STATE OF ODISHA MANAS BEHERA VS	ANUP UDAYA SENAPATI VS	KISSANNAGAR PS /139 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000757/2023
106	D-CRLMC/21581/2026 CRLMC/2381/2026	STATE OF ODISHA TOFAN KUMAR SAHOO VS	SATYABRATA DASH VS	KUJANGA /514 /2022 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001302/2022
107	D-CRLMC/19039/2026 CRLMC/2382/2026	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	SANTOSH KUMAR DASH VS	SAMBALPUR VIGILANCE /36 /2010 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) CT/0000011/2024
108	D-CRLMC/19878/2026 CRLMC/2383/2026	STATE OF ODISHA(VIG.) DUSMANTA SAMAL VS	AMULYA RATNA PANDA VS	BINJHARPUR /142 /2005 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000352/2010
109	D-CRLMC/20083/2026 CRLMC/2384/2026	STATE OF ODISHA SURESWARI SAGARIKA JENA VS	MANAS KUMAR CHAND VS	KHANDAGIRI P.S. /465 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001172/2025
110	D-CRLMC/18976/2026 CRLMC/2385/2026	STATE OF ODISHA KUSHA ROUT @ KUSA RAUT VS	JYOTIRMAYA SAHOO VS	KODALA /164 /2010 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gajapati) GR/0000273/2010
111	D-CRLMC/19937/2026 CRLMC/2386/2026	STATE OF ODISHA SESHADEBA PADHI VS	NIRANJAN LENKA VS	TALCHER TOWN /99 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CMC/0001006/2026
112	D-CRLMC/20235/2026 CRLMC/2387/2026	LIPIKA SUBUDHI NAROTTAM SAHOO VS	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /350 /2024 A.D.J.,ANANDAPUR(Kendujhar) CRREV/0000003/2026
113	D-CRLMC/21933/2026 CRLMC/2388/2026	STATE OF ODISHA NARAYAN DAKUA@DEEPAK VS	AMITAV TRIPATHY VS	/ /0 A.D.J.,NAYAGARH(Nayagarh) TR/0000053/2024
		STATE OF ODISHA		

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/21419/2026 CRLMC/2389/2026	MD YAHYA RAMEEZ VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000481/2025
115	D-CRLMC/21520/2026 CRLMC/2390/2026	NAMITA MANDAL VS STATE OF ODISHA	ASIT KUMAR CHOUDHURY VS	RAYAGADA TOWN /404 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000770/2025
116	D-CRLMC/21375/2026 CRLMC/2391/2026	SAURABH DATTA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	INFOCITY PS /343 /2026 (//
117	D-CRLMC/21348/2026 CRLMC/2392/2026	ABINASH PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	MAHILA P.S.(BBSR) /142 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000905/2026
118	D-CRLMC/22059/2026 CRLMC/2393/2026	MANAS RANJAN MOHANTY VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BALASORE VIGILANCE /1 /2020 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000027/2022
119	D-CRLMC/20529/2026 CRLMC/2394/2026	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	NIKIRAI /121 /2025 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000022/2025
120	D-CRLMC/21774/2026 CRLMC/2395/2026	SATAK SETHI VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /441 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000583/2025
121	D-CRLMC/21938/2026 CRLMC/2396/2026	PABITRA MOHAN MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MAHILA (BERHAMPUR) /9 /2016 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000125/2016
122	D-CRLMC/19781/2026 CRLMC/2397/2026	BAPI@DILLIP KUMAR SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /16 /2015 S.D.J.M.,JAJPUR(Jajapur) GR/0000049/2015
123	D-CRLMC/21558/2026 CRLMC/2398/2026	GHANASHYAM SAHU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MAHILA (BERHAMPUR) /14 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) MIS.CASE/0000080/2024
124	D-CRLMC/19098/2026 CRLMC/2399/2026	DIBYA RANJAN AMANTA@DIPU VS STATE OF ODISHA	SAMVIT MOHANTY VS	ANGUL TOWN /642 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000045/2024
125	D-CRLMC/21669/2026	ARJUN DALABEHERA	NIRMAL CHANDRA DAS	BHUBANESWAR VIGILANCE /61 /2018

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2400/2026	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000069/2018
126	D-CRLMP/12594/2026 CRLMP/949/2026	COMPLAINANT VS HOME (STATE)	ACHYUTANANDA PATTANAIK VS	// () //
127	D-CRLMP/20247/2026 CRLMP/950/2026	MAHENDRA KUMAR SAHOO VS STATE OF ORISSA	RANJIT MOHANTY VS	//0 () //
128	D-CRLMP/20397/2026 CRLMP/951/2026	NAMITA BHUYAN VS STATE OF ODISHA	RANJIT MOHANTY VS	//0 () //
129	D-CRLMP/21530/2026 CRLMP/952/2026	NIRAKAR ROUT VS DIRECTOR GENERAL OF POLICE, CUTTACK	VIVEKANANDA JENA VS	SORO /1074 /2025 () //
130	D-CRLMP/21702/2026 CRLMP/953/2026	ROYAL SUNDRAM GENERAL INSURANCE CO. LTD., BHUBANESWAR VS STATE OF ODISHA	GOREKHANATH DAS VS	//0 J.M.F.C, BHEDEN(Bargarh) ICC/0000001/2026
131	D-CRLMP/20385/2026 CRLMP/954/2026	BISHNU PRASAD PATRA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	SUKINDA /90 /2026 () //
132	D-CRLMP/21662/2026 CRLMP/955/2026	SUDHANSHU RATH VS ADYASHA SINGH	SURYAKANTA DWIBEDI VS	//0 JUDGE FAMILY COURT-II,BHUBANESW Cp/0000146/2025
133	D-CRLREV/21780/2026 CRLREV/492/2026	JIBAN MARNDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	//0 A.D.J.,UDALA(Mayurbhanj) CRA/0000001/2026
134	D-CRLREV/21435/2026 CRLREV/493/2026	SIDHU MUNDA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	JODA /299 /2025 A.D.J.,KEONJHAR(Kendujhar) CRA/0000021/2025
135	D-MACA/32533/2025 MACA/696/2026	THE DIVISIONAL MANAGER,H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD.,CUTTACK VS MEENA NAIK	GURUPRASAD DUTTA VS	// 3RD M.A.C.T., DHARAMGARH(Kalahandi) Mac/0000049/2023
136	D-MACA/25211/2026 MACA/697/2026	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., KHURDA VS	PRASANTA KUMAR MAHALI VS	// A.D.J.,ASKA(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/25205/2026 MACA/698/2026	MANASA GOUDA DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., IDCO TOWER, BHUBANESWAR VS KUNILATA NAYAK DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., IDCO TOWER, BHUBANESWAR VS SURENDRA SAHU K.SURYNARAYAN	BRASHA KUMAR MAHALI VS RAMESH CHANDRA PRADHAN VS	Mac/0000024/2021 // A.D.J.,ASKA(Ganjam) Mac/0000022/2021 // A.D.J.,ASKA(Ganjam) Mac/0000078/2021 //
138	D-MACA/25213/2026 MACA/699/2026	MUNAGAVALASA JANAKI RAO M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS MAKAR SETHI DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE CO LTD.,BHUBANESWAR VS DILIP KUMAR SAHOO DEEPAN KUMAR DEHURY	ADAM ALI KHAN VS SANTANOO KOOMAR SWAIN VS SUJATA JENA (SR. ADV.) VS	7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000217/2020 // 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000050/2019 // DISTRICT AND SESSIONS JUDGE,NAYAGUDA Mac/0000005/2019 // JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000063/2023 //
139	D-MACA/28031/2026 MACA/700/2026	ADHAR KUMAR SWAIN SANGITA NAYAK VS JESHIKA DASH BISWA RANJAN RATH	RAJESH RANJAN SAHOO VS MAHARSHI MAHAPATRA VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000049/2025 // JUDGE FAMILY COURT,BHUBANESWAR CP/0000146/2022 //
140	D-MACA/26618/2026 MACA/701/2026	SAMIR JENA VS M/S D.N. HOMES PRIVATE LIMITED,BHUBANESWAR BHOGI NAVEEN KUMAR @ B.NAVEEN KUMAR VS VAISYARAJU @ BHOGI SANGEETHA PADMINI KANHAR VS PRASHANT MALLICK	SUVASHISH PATTANAIK VS SOUBHAGYA KUMAR DASH VS JAGANNATH BHUYAN VS	ODISHA REAL ESTATE APPELLATE TR OREAT/0000072/2024 // JUDGE FAMILY COURT AT PARALAKH Crp/0000041/2025 // JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000111/2025
141	D-MACA/30375/2026 MACA/702/2026			
142	D-MATA/33163/2026 MATA/244/2026			
143	D-MATA/29120/2026 MATA/245/2026			
144	D-MATA/33517/2026 MATA/246/2026			
145	D-MSA/32794/2026 MSA/38/2026			
146	D-RPFAM/33099/2026 RPFAM/198/2026			
147	D-RPFAM/32882/2026 RPFAM/199/2026			

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RSA/29074/2026 RSA/369/2026	RADHASYAMA SAHU VS DEEPALI BOSE	MAHESWAR MOHANTY VS	// A.D.J.,KHALLIKOTE(Ganjam) RFA/0000002/2025
149	D-TRP(C)/33328/2026 TRP(C)/223/2026	NAZMI AKHTAR VS SEKH RIZWANUJ ZAMA	DIPTI RANJAN BHOKTA VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000235/2026
150	D-TRP(C)/32640/2026 TRP(C)/224/2026	LOPAMUDRA BEHERA VS SOUMYA RANJAN BEHERA	SURYASNATA MOHAPATRA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000610/2025
151	D-TRPCRL/40339/2025 TRPCRL/62/2026	GOURI SHANKAR MISHRA VS DIPTI PRIYADARSINI PANDA	SATYABRATA MOHANTY VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000136/2024
152	D-WA/28257/2026 WA/1000/2026	HEMSAGAR BHOI VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
153	D-WA/28254/2026 WA/1001/2026	DHANAI CHARAN TUDU VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
154	D-WA/32849/2026 WA/1002/2026	PRATYUSH MISHRA VS THE INSTITUTE OF COMPANY SECRETARIES OF INDIA	AVIJIT PATNAIK VS	// 0 //
155	D-WA/32441/2026 WA/1003/2026	AMIYA KUMAR PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
156	D-WA/32569/2026 WA/1004/2026	STATE OF ODISHA VS THABIRA SAHU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
157	D-WA/27986/2026 WA/998/2026	PRAKASH KUMAR MISHRA VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
158	D-WA/26860/2026 WA/999/2026	REGISTRAR, UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR VS ANIL KUMAR PATRA	TARANANDA PATTANAYAK VS	// 0 //
159	D-WP(C)/32057/2026	SASMITA BHOI	NIRANJAN LENKA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23138/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/33370/2026 WP(C)/23139/2026	HIMANSHU NAYAK VS STATE OF ORISSA	BISHNU CHARAN SAHU VS	// 0 //
161	D-WP(C)/32674/2026 WP(C)/23140/2026	SUKANTI NAIK @ SUKANTI DEI VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
162	D-WP(C)/32675/2026 WP(C)/23141/2026	SARADA NAIK@SARALA NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
163	D-WP(C)/33031/2026 WP(C)/23142/2026	SATISH CHHURIA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
164	D-WP(C)/28066/2026 WP(C)/23143/2026	ROURKELA INSTITUTE OF NURSING, MAHALIAPALI, ROURKELA VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
165	D-WP(C)/31669/2026 WP(C)/23144/2026	BRIHASPATI INSTITUTE OF MEDICAL SCIENCE, KEONJHAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
166	D-WP(C)/30497/2026 WP(C)/23145/2026	BIDESINI SAHANY VS STATE OF ODISHA	ASHUTOSH KUARNR VS	// 0 //
167	D-WP(C)/32677/2026 WP(C)/23146/2026	PRAMILA DEI @ PRAMILA NAYAK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
168	D-WP(C)/30479/2026 WP(C)/23147/2026	CHANDA MATARI VS STATE OF ODISHA	ASHUTOSH KUARNR VS	// 0 //
169	D-WP(C)/32212/2026 WP(C)/23148/2026	AAHWAN INSTITUTE OF HEALTH SCIENCE, MAYURBHANJ VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
170	D-WP(C)/33156/2026 WP(C)/23149/2026	MUKTINANDA SATAPATHY VS	SUBHADUTTA ROUTRAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/31518/2026 WP(C)/23150/2026	STATE OF ODISHA THE CHIEF MANAGER, BANK OF BARODA, CUTTACK VS	MANOJ KUMAR MOHAPATRA VS	// // 0
172	D-WP(C)/30487/2026 WP(C)/23151/2026	STATE OF ODISHA SUNANDA MIRDHA VS	ASHUTOSH KUANR VS	// // 0
173	D-WP(C)/33161/2026 WP(C)/23152/2026	STATE OF ODISHA ANJAN KUMAR SAHOO VS	SUBHADUTTA ROUTRAY VS	// // 0
174	D-WP(C)/31536/2026 WP(C)/23153/2026	STATE OF ODISHA NIYATI MOHANTY @ DAS VS	BIJAYA KUMAR SAHOO VS	// // 0
175	D-WP(C)/32765/2026 WP(C)/23154/2026	STATE OF ODISHA MANAGING COMMITTEE OF NANDI SHANTILATA UPPER PRIMARY(M.E) SCHOOL, BALASORE VS	SANJAY K JENA VS	// // 0
176	D-WP(C)/33108/2026 WP(C)/23155/2026	STATE OF ODISHA SANIKA TIRKEY VS	SUBHADUTTA ROUTRAY VS	// // 0
177	D-WP(C)/32785/2026 WP(C)/23156/2026	STATE OF ODISHA AMULYA KUMAR TRIPATHY VS	TUSHAR KANTA NAYAK VS	// // 0
178	D-WP(C)/33252/2026 WP(C)/23157/2026	STATE OF ODISHA SIMANCHAL SETHY VS	SUBHADUTTA ROUTRAY VS	// // 0
179	D-WP(C)/32668/2026 WP(C)/23158/2026	STATE OF ODISHA GANGADHAR PANDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
180	D-WP(C)/33178/2026 WP(C)/23159/2026	STATE OF ORISSA NABAKUMAR NAIK VS	SUBHADUTTA ROUTRAY VS	// // 0
181	D-WP(C)/31949/2026 WP(C)/23160/2026	STATE OF ODISHA M/S. VARSHA ENTERPRISES, BHUBANESWAR VS DEBTS RECOVERY TRIBUNAL, CUTTACK	NALINI KANTA DASH VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/33287/2026 WP(C)/23161/2026	SUDIPTA BISWAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
183	D-WP(C)/33182/2026 WP(C)/23162/2026	SUBASI MUNDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
184	D-WP(C)/33072/2026 WP(C)/23163/2026	PRADYUMNA KISHORE PADHI VS COLLECTOR AND D.M. CUM APPELLATE AUTHORITY, BALASWAR	ARJUNA CHARANA BEHERA VS	// 0 //
185	D-WP(C)/32822/2026 WP(C)/23164/2026	NARESH KUMAR JENA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //
186	D-WP(C)/33187/2026 WP(C)/23165/2026	BHIMSEN LUGUN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
187	D-WP(C)/33224/2026 WP(C)/23166/2026	SUBHRAJIT SAMANTARAY VS REGIONAL TRANSPORT OFFICER, CUTTACK	JAGABANDHU SAHU VS	// 0 //
188	D-WP(C)/32801/2026 WP(C)/23167/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
189	D-WP(C)/32928/2026 WP(C)/23168/2026	BANAMALI JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //
190	D-WP(C)/33289/2026 WP(C)/23169/2026	SANGRAM PATTNAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
191	D-WP(C)/30337/2026 WP(C)/23170/2026	SHANTILATA DEI @ SHANTILATA BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
192	D-WP(C)/33446/2026 WP(C)/23171/2026	ASHOK KUMAR DAS VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
193	D-WP(C)/32679/2026	SUKANTI NAYAK	KSHIROD KUMAR ROUT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23172/2026	VS UNION OF INDIA	VS	0 //
194	D-WP(C)/32774/2026	PRASANNA KUMAR MAHANTA	TUSHAR KANTA NAYAK	//
	WP(C)/23173/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/32972/2026	SAROJAKANTA MAHAPATRA	SWAPNA KUMAR OJHA	//
	WP(C)/23174/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/32776/2026	RAMA MUNDA	SUMIT KUMAR MOHANTY	//
	WP(C)/23175/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/32671/2026	NAYANA BEWA @ NAYAN BEWA	KSHIROD KUMAR ROUT	//
	WP(C)/23176/2026	VS UNION OF INDIA	VS	0 //
198	D-WP(C)/32780/2026	RANJITA PRADHAN	TUSHAR KANTA NAYAK	//
	WP(C)/23177/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/33280/2026	GEC SCHOOL OF PHARMACY, KHURDA	DEVI PRASAD DASH	//
	WP(C)/23178/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/32940/2026	K. VENKETESH	MITU KUMAR BISWAL	//
	WP(C)/23179/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/33164/2026	TURIA ORAM	SUBHADUTTA ROUTRAY	//
	WP(C)/23180/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/26106/2026	PATHANI SETHY	RAGHUNATH DAS MOHAPATRA	//
	WP(C)/23181/2026	VS COLLECTOR, NAYAGARH	VS	0 //
203	D-WP(C)/33305/2026	M/S RITIKA ISPAT PVT. LIMITED, SUNDARGARH	BHABANI PRASAD MOHANTY	//
	WP(C)/23182/2026	VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	VS	0 //
204	D-WP(C)/33194/2026	SANJUKTA XESS	SUBHADUTTA ROUTRAY	//
	WP(C)/23183/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/32669/2026 WP(C)/23184/2026	STATE OF ODISHA MUNI NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// // 0 //
206	D-WP(C)/26520/2026 WP(C)/23185/2026	SANGEETA MULIA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
207	D-WP(C)/33310/2026 WP(C)/23186/2026	SHASHIBHUSAN SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
208	D-WP(C)/33223/2026 WP(C)/23187/2026	M/S AVIAN INFRASTRUCTURE AND ENERGY PRIVATE LIMITED,BHUBANESWAR VS THE PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE,BHUBANESWAR	KANANBALA ROY CHOUDHURY VS	// 0 //
209	D-WP(C)/29497/2026 WP(C)/23188/2026	NARAYAN SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
210	D-WP(C)/21755/2026 WP(C)/23189/2026	TAPAS KUMAR MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
211	D-WP(C)/33066/2026 WP(C)/23190/2026	BIDYADEVI AGRAWAL VS DEBTS RECOVERY TRIBUNAL, CUTTACK	NALINI KANTA DASH VS	// 0 //
212	D-WP(C)/33403/2026 WP(C)/23191/2026	AVISHEK PATTNAIK VS UNION OF INDIA	SUBHASIS PANDA VS	// 0 //
213	D-WP(C)/33076/2026 WP(C)/23192/2026	BHAGABAN BARIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
214	D-WP(C)/33534/2026 WP(C)/23193/2026	KNOWLEDGE TRUST, KHURDA VS THE CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
215	D-WP(C)/33347/2026 WP(C)/23194/2026	JAFRAN KUMAR MOHAPATRA VS STATE OF ODISHA	HRITIK RANJAN DASH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/33232/2026 WP(C)/23195/2026	JASHASHREE PATTANAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
217	D-WP(C)/33350/2026 WP(C)/23196/2026	BHAGYALAXMI DASH VS STATE OF ODISHA	HRITIK RANJAN DASH VS	// 0 //
218	D-WP(C)/33100/2026 WP(C)/23197/2026	GANESWAR LUGUN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
219	D-WP(C)/31086/2026 WP(C)/23198/2026	PRFULLA KUMAR SATHUA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
220	D-WP(C)/33384/2026 WP(C)/23199/2026	HARAMOHAN MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
221	D-WP(C)/33385/2026 WP(C)/23200/2026	BIRABARA BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
222	D-WP(C)/31259/2026 WP(C)/23201/2026	HEMANTA KUMAR BEHERA VS TAHASILDAR, RAGHUNATHPUR, JAGATSINGHPUR	DWARIKA PRASAD MOHANTY VS	// 0 //
223	D-WP(C)/31411/2026 WP(C)/23202/2026	SUDAM PALAI VS THE SUPERINTENDENT OF POLICE, JAGATSINGHPUR	GOURI KUMAR RATH VS	// 0 //
224	D-WP(C)/33386/2026 WP(C)/23203/2026	HARAMOHAN MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
225	D-WP(C)/31520/2026 WP(C)/23204/2026	SURYA NARAYAN SAHOO VS UNION OF INDIA	AMITAV TRIPATHY VS	// 0 //
226	D-WP(C)/33363/2026 WP(C)/23205/2026	S. SUNIL KUMAR SUBUDHI VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
227	D-WP(C)/30911/2026	BABAJI ROUT	SANJIB KUMAR RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23206/2026	VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, GOVT OF ODISHA, BHUBANESWAR	VS	0 //
228	D-WP(C)/33388/2026 WP(C)/23207/2026	SANTOSH KUMAR GARANAYAK VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
229	D-WP(C)/31945/2026 WP(C)/23208/2026	BAHADUR PATSAHANI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
230	D-WP(C)/32465/2026 WP(C)/23209/2026	RASMITA SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
231	D-WP(C)/30447/2026 WP(C)/23210/2026	PRAKASH CHANDRA NAYAK VS UNION OF INDIA	PRADIPTA KISHORE BHUYAN VS	// 0 //
232	D-WP(C)/33389/2026 WP(C)/23211/2026	HARIHAR BEHERA VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
233	D-WP(C)/33667/2026 WP(C)/23212/2026	NRUSINGH CHARAN NAYAK VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
234	D-WP(C)/32687/2026 WP(C)/23213/2026	JYOTI RANJAN PARIDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
235	D-WP(C)/32845/2026 WP(C)/23214/2026	SIBARAM MALLIA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
236	D-WP(C)/33391/2026 WP(C)/23215/2026	SARAT CHANDRA MISHRA VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
237	D-WP(C)/33387/2026 WP(C)/23216/2026	CHAKRADHAR DAS VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
238	D-WP(C)/32948/2026 WP(C)/23217/2026	KABITA SA VS	JYOTI RANJAN DEO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/33392/2026 WP(C)/23218/2026	STATE OF ODISHA SANKARSAN MISHRA VS STATE OF ORISSA	NIRANJAN BISWAL VS	// // 0 //
240	D-WP(C)/33107/2026 WP(C)/23219/2026	KABIRAJ DAS VS CIRCLE HEAD, CIRCLE OFFICE AXIS BANK LTD., BHUBANESWAR	KRISHNA CHANDRA SAHU VS	// 0 //
241	D-WP(C)/32297/2026 WP(C)/23220/2026	PRADYUMNA KUMAR PANDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
242	D-WP(C)/29500/2026 WP(C)/23221/2026	JAGABADHU DAS@JAGOBANDHU DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
243	D-WP(C)/31474/2026 WP(C)/23222/2026	JAYADEB PANIGRAHI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
244	D-WP(C)/29798/2026 WP(C)/23223/2026	KRUTIBAS ROUT VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
245	D-WP(C)/33383/2026 WP(C)/23224/2026	SIBARAM MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
246	D-WP(C)/33044/2026 WP(C)/23225/2026	SONALI BEHERA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
247	D-WP(C)/33393/2026 WP(C)/23226/2026	SUJAN CHANDRA MOHANTY VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
248	D-WP(C)/31022/2026 WP(C)/23227/2026	CHAIRMAN-CUM-MANAGING DIRECTOR, BHARAT SANCHAR NIGAM LTD., NEW DELHI VS BASUDEV NAIK	DEEPAK SANTA KUMAR SATAPATHY VS	// 0 //
249	D-WP(C)/33348/2026 WP(C)/23228/2026	BAIDYANATH RESOURCES PVT.LTD., ROURKELA VS THE REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	ABHISEK AGARWAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/33045/2026 WP(C)/23229/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
251	D-WP(C)/33395/2026 WP(C)/23230/2026	PRAVAKAR MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
252	D-WP(C)/33206/2026 WP(C)/23231/2026	KESHABANANDA DWIBEDY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
253	D-WP(C)/30663/2026 WP(C)/23232/2026	URMILA ROUT VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
254	D-WP(C)/31017/2026 WP(C)/23233/2026	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
255	D-WP(C)/33349/2026 WP(C)/23234/2026	AJAY KUMAR PODDAR VS STATE OF ODISHA	ABHISEK AGARWAL VS	// 0 //
256	D-WP(C)/33195/2026 WP(C)/23235/2026	SANDEEP KUMAR PATTNAIK VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
257	D-WP(C)/27844/2026 WP(C)/23236/2026	DEBARAJ JENA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
258	D-WP(C)/33620/2026 WP(C)/23237/2026	ROHIT BARAD VS CIRCLE HEAD, CIRCLE OFFICE AXIS BANK LTD.,BHUBANESWAR	KRISHNA CHANDRA SAHU VS	// 0 //
259	D-WP(C)/33303/2026 WP(C)/23238/2026	SARAT KUMAR JENA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
260	D-WP(C)/31454/2026 WP(C)/23239/2026	DUMA CHARAN PASA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
261	D-WP(C)/33583/2026	ASSOCIATION FOR DEVELOPMENT INITIATIVE(ADI), BHUBANESWAR	SAIBRATA RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23240/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/33674/2026 WP(C)/23241/2026	JYOTSHNARANI BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
263	D-WP(C)/30859/2026 WP(C)/23242/2026	SUPREME TASK GENERAL HOSPITAL AND NETRANIKETAN, BALANGIR VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
264	D-WP(C)/32815/2026 WP(C)/23243/2026	ANIRUDHA DAS VS INDIAN RED CROSS SOCIETY, NEW DELHI	SUMITRA MOHANTY VS	// 0 //
265	D-WP(C)/32520/2026 WP(C)/23244/2026	M/S.RANJEET KUMAR SAHU, KORAPUT VS CHIEF COMMISSIONER CT AND GST ODISHA	MADHAB LAL AGARWAL VS	// 0 //
266	D-WP(C)/33437/2026 WP(C)/23245/2026	M/S.SWASTIKA TRADERS, GANJAM VS CIRCLE HEAD, CIRCLE OFFICE AXIS BANK LTD.,PARTHASARATHI COMPLEX, BHUBANESWAR	KRISHNA CHANDRA SAHU VS	// 0 //
267	D-WP(C)/32546/2026 WP(C)/23246/2026	RINKI DAS VS THE CUTTACK MUNICIPAL COMMISSIONER, CUTTACK	MANAS RANJAN NAYAK VS	// 0 //
268	D-WP(C)/32690/2026 WP(C)/23247/2026	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
269	D-WP(C)/32819/2026 WP(C)/23248/2026	BANDANA TRIPATHY VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
270	D-WP(C)/31738/2026 WP(C)/23249/2026	RABI NARAYAN PAL VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
271	D-WP(C)/27205/2026 WP(C)/23250/2026	RAJANIKANTA PADHI VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
272	D-WP(C)/33545/2026 WP(C)/23251/2026	RABINDRA KUMAR DAKUA VS	KUNAL KUMAR SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/31538/2026 WP(C)/23252/2026	STATE OF ODISHA LOKANATH PRADHAN VS	NIRANJAN NAYAK VS	// // 0
274	D-WP(C)/31746/2026 WP(C)/23253/2026	STATE OF ODISHA BINOD NAYAK @ BINOD NAIK VS	RAMDAS ACHARY VS	// // 0
275	D-WP(C)/27670/2026 WP(C)/23254/2026	THE NATIONAL HIGHWAY AUTHORITY OF INDIA (NHAI) PURI HARIKRUSHNA PATTNAIK VS	SANDHYARANI PANI VS	// // 0
276	D-WP(C)/27669/2026 WP(C)/23255/2026	STATE OF ODISHA PRADEEPTA RANJAN PRAHARAJ VS	SANDHYARANI PANI VS	// // 0
277	D-WP(C)/32075/2026 WP(C)/23256/2026	STATE OF ODISHA M/S PRAKASH AND CO., GANDHI CHAWK, KORAPUT VS	MADHAB LAL AGARWAL VS	// // 0
278	D-WP(C)/33189/2026 WP(C)/23257/2026	CHIEF COMMISSIONER OF CT AND GST, ODISHA CUTTACK GANGA NARAYAN DASH VS	SUJIT KUMAR PATTNAIK VS	// // 0
279	D-WP(C)/33440/2026 WP(C)/23258/2026	STATE OF ODISHA IBALASHISHA KHYRIEM VS	AFRAAZ SUHAIL VS	// // 0
280	D-WP(C)/31516/2026 WP(C)/23259/2026	ABHISHEK DAS KAILAS PATRA VS	ANUP KUMAR MOHAPATRA VS	// // 0
281	D-WP(C)/33443/2026 WP(C)/23260/2026	STATE OF ODISHA SUDHANSHU SEKHAR SAHOO VS	JAYASHREE ROUL VS	// // 0
282	D-WP(C)/32716/2026 WP(C)/23261/2026	STATE OF ODISHA NARAYAN SAHOO VS	PARSURAM MOHAPATRA VS	// // 0
283	D-WP(C)/32784/2026 WP(C)/23262/2026	STATE OF ODISHA GOURAV AGRAWAL VS	MANISHA AGARWAL VS	// // 0
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, BHAWANIPATNA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/33380/2026 WP(C)/23263/2026	SATYANARAYAN DAS VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
285	D-WP(C)/33154/2026 WP(C)/23264/2026	KUNILATA SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
286	D-WP(C)/33192/2026 WP(C)/23265/2026	RAJ KISHORE BEHERA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// 0 //
287	D-WP(C)/32205/2026 WP(C)/23266/2026	DILLIP KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// 0 //
288	D-WP(C)/32763/2026 WP(C)/23267/2026	PUNYASLOKA PATRA VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
289	D-WP(C)/33469/2026 WP(C)/23268/2026	NIRMALA DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
290	D-WP(C)/33503/2026 WP(C)/23269/2026	HIMANSU SEKHAR MOHANTY VS STATE OF ODISHA	GOPAL PRASAD LAL VS	// 0 //
291	D-WP(C)/33256/2026 WP(C)/23270/2026	PRATIVA DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
292	D-WP(C)/32767/2026 WP(C)/23271/2026	SEBATI MANI PATRA VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
293	D-WP(C)/27341/2026 WP(C)/23272/2026	BIBEKANANDA BEHERA VS STATE OF ODISHA	ABHIMANYU PARIDA VS	// 0 //
294	D-WP(C)/32740/2026 WP(C)/23273/2026	TULASI MEHER VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
295	D-WP(C)/33047/2026	RANJUKTA DAS	SIDDHARTH PRASAD MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23274/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/33253/2026 WP(C)/23275/2026	GEETANJALI NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
297	D-WP(C)/27590/2026 WP(C)/23276/2026	TRAILOKYANATH NAYAK @ TRAILOKYA NAYAK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
298	D-WP(C)/33050/2026 WP(C)/23277/2026	BHARATI BEHERA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
299	D-WP(C)/31991/2026 WP(C)/23278/2026	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
300	D-WP(C)/31527/2026 WP(C)/23279/2026	GILBERT CHRISTIAN VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
301	D-WP(C)/33301/2026 WP(C)/23280/2026	LALIT KUMAR NAYAK VS MANAGING DIRECTOR SKS MICROFINANCE, HYDERABAD	KASHINATH PATTANAIK VS	// 0 //
302	D-WP(C)/33180/2026 WP(C)/23281/2026	SAROJ KUMAR SAHOO VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
303	D-WP(C)/33268/2026 WP(C)/23282/2026	NARASINGHA SAHU VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
304	D-WP(C)/31690/2026 WP(C)/23283/2026	ANIL KUMAR CHOUDHURY @ ANIL CHOUDHURY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
305	D-WP(C)/30833/2026 WP(C)/23284/2026	PUJA GOCHHAYAT VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL	RAJESH RANJAN SAHOO VS	// 0 //
306	D-WP(C)/31997/2026 WP(C)/23285/2026	KONCHADA @ K. ASHOK KUMAR VS	DIPTI RANJAN BHOKTA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/33184/2026 WP(C)/23286/2026	BANK MANAGER, PUNJAB NATIONAL BANK, KORAPUT BHARAT MEHER VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	// // 0 //
308	D-WP(C)/31989/2026 WP(C)/23287/2026	BINAPANI SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
309	D-WP(C)/33432/2026 WP(C)/23288/2026	ASHUTOSH MALLICK VS STATE OF ODISHA	HRITIK RANJAN DASH VS	// 0 //
310	D-WP(C)/32832/2026 WP(C)/23289/2026	SRI VIHAR DEVELOPMENT COMMITTEE VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
311	D-WP(C)/31755/2026 WP(C)/23290/2026	KALYANI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
312	D-WP(C)/33501/2026 WP(C)/23291/2026	PRADEEPTA KUMAR BALIARSINGH VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	// 0 //
313	D-WP(C)/32891/2026 WP(C)/23292/2026	BALARAM SAHOO VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
314	D-WP(C)/32060/2026 WP(C)/23293/2026	M/S MAA BASANTAI TRADING CO, KORAPUT VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
315	D-WP(C)/33526/2026 WP(C)/23294/2026	JOGINDRA MUNDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
316	D-WP(C)/33793/2026 WP(C)/23295/2026	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
317	D-WP(C)/32039/2026 WP(C)/23296/2026	PRAMILA MAHARANA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/31054/2026 WP(C)/23297/2026	RANJIT KUMAR SINGH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
319	D-WP(C)/32752/2026 WP(C)/23298/2026	TAPAN KUMAR BEHERA VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
320	D-WP(C)/33413/2026 WP(C)/23299/2026	RAJESWARI WOMEN SELF HELP GROUP, BALARAMPRASAD, ANGUL VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	// 0 //
321	D-WP(C)/33595/2026 WP(C)/23300/2026	SAMPURNA CONTECH PVT. LTD.,NAYAPALLI, BHUBANESWAR VS SASHANKA SEKHAR MOHANTY	MOHIT AGARWAL VS	// 0 //
322	D-WP(C)/33447/2026 WP(C)/23301/2026	BABAJI CHARAN BISWAL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
323	D-WP(C)/33623/2026 WP(C)/23302/2026	ABHISHEK ADD AGENCY, CUTTACK VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //
324	D-WP(C)/33203/2026 WP(C)/23303/2026	SADANANDA MOHARANA VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION, BHUBANESWAR	TUKUNA KUMAR MISHRA VS	// 0 //
325	D-WP(C)/33530/2026 WP(C)/23304/2026	GOBINDA @ GOVINDA ORAM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
326	D-WP(C)/33720/2026 WP(C)/23305/2026	G.SANTOSH KUMAR RAO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
327	D-WP(C)/33536/2026 WP(C)/23306/2026	SUMITRA BHOI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
328	D-WP(C)/26161/2026 WP(C)/23307/2026	RAJ KISHORE BEHERA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
329	D-WP(C)/32766/2026	GITANJALI PRADHAN	PRAVAT CHANDRA MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23308/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/21773/2026 ABLAPL/8740/2026	PABITRA KUMAR DAS VS STATE OF ODISHA	SAKTI MOHAN BEHERA VS	SALIPUR /335 /2026 () //
331	D-ABLAPL/18471/2026 ABLAPL/8741/2026	JAGANNATH MAHALIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /100 /2026 () //
332	D-ABLAPL/21787/2026 ABLAPL/8742/2026	BUDHINATH @ BUDHANATH NAYAK VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	PURI TOWN /319 /2026 () //
333	D-ABLAPL/21815/2026 ABLAPL/8743/2026	ANIRUDHA PRADHAN VS STATE OF ODISHA	DEBI PRASAD DALAI VS	NIALI /535 /2026 () //
334	D-ABLAPL/21876/2026 ABLAPL/8744/2026	SULTAN KHAN VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KHANDAGIRI P.S. /621 /2026 () //
335	D-ABLAPL/19914/2026 ABLAPL/8745/2026	HARISH CHANDRA JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SINGLA /197 /2026 () //
336	D-ABLAPL/21882/2026 ABLAPL/8746/2026	HIMANSU SEKHAR SRICHANDAN VS STATE OF ODISHA	DEBASHREE PARIDA VS	DELANGA /206 /2026 () //
337	D-ABLAPL/20377/2026 ABLAPL/8747/2026	JIBAN KUMAR PADHI VS STATE OF ODISHA	ABHILASH MISHRA VS	BHAWANIPATNA SADAR /276 /2026 () //
338	D-ABLAPL/21887/2026 ABLAPL/8748/2026	ILLYAZ KHAN @ SK. ILLIASUDDIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MARKAT NAGAR /157 /2018 () //
339	D-ABLAPL/21059/2026 ABLAPL/8749/2026	PRITEE RANJAN SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	NEMALO /138 /2022 () //
340	D-ABLAPL/21988/2026 ABLAPL/8750/2026	RAHUL DAS VS	MANGU NANDY VS	MALKANGIRI /383 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/21641/2026 ABLAPL/8751/2026	STATE OF ODISHA UMAKANTA NAIK VS	RONIT GHOSH VS	// CHHENDIPADA /137 /2026 J.M.F.C,TALCHER(Anugul) GR/0000977/2026
342	D-ABLAPL/21915/2026 ABLAPL/8752/2026	STATE OF ODISHA MANOJ KUMAR MOHANTY VS	DEBASNAN DAS VS	LAXMISAGAR P.S. /105 /2026 ()
343	D-ABLAPL/21097/2026 ABLAPL/8753/2026	STATE OF ODISHA RITA MALIK VS	DEEPAK KU SAHOO VS	// KUDANAGARI /208 /2026 ()
344	D-ABLAPL/21295/2026 ABLAPL/8754/2026	STATE OF ODISHA MANOJ NAIK VS	BABITA DAS VS	// BANARAPAL /399 /2026 ()
345	D-ABLAPL/21989/2026 ABLAPL/8755/2026	STATE OF ODISHA PRANABANDHU RATH VS	ASUTOSH TRIPATHY VS	// / 0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) 2(C)CC/0000065/2021
346	D-ABLAPL/22000/2026 ABLAPL/8756/2026	STATE OF ODISHA BIBHU PRASAD PANDA VS	AMLAN MOHANTY VS	BARI RAMCHANDRAPUR /261 /2026 ()
347	D-ABLAPL/21477/2026 ABLAPL/8757/2026	STATE OF ODISHA SIVA PRASAD DALAI @ SIBARAM DALEI VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /84 /2020 ()
348	D-ABLAPL/21350/2026 ABLAPL/8758/2026	STATE OF ODISHA TUNA @ ASWANI TRIPATHY VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI RURAL PS /291 /2026 ()
349	D-ABLAPL/21352/2026 ABLAPL/8759/2026	STATE OF ODISHA KAMALA SOURA VS	M.BALAJI RAO VS	// JEYPORE SADAR /193 /2026 ()
350	D-ABLAPL/22002/2026 ABLAPL/8760/2026	STATE OF ODISHA GOPINATHA SETHY @ GOPI SETHI VS	ANIRUDHA DAS VS	// TARBHA /159 /2021 ()
351	D-ABLAPL/22003/2026 ABLAPL/8761/2026	STATE OF ODISHA BIKASH DEEP VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// HIRAKUD /143 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/21891/2026 ABLAPL/8762/2026	PRABHATI MUDULI @ RASMITA MUDULI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NACHUNI /281 /2026 () //
353	D-ABLAPL/21367/2026 ABLAPL/8763/2026	MATHURA BAGARTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR SADAR /200 /2026 () //
354	D-ABLAPL/21487/2026 ABLAPL/8764/2026	LAMBODHAR SHIAL VS STATE OF ODISHA	USHARANI PATI VS	GOPALPUR /144 /2026 () //
355	D-ABLAPL/22007/2026 ABLAPL/8765/2026	MAHESWAR MAJHII VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAYAK VS	JAGATSINGPUR /535 /2026 () //
356	D-ABLAPL/21597/2026 ABLAPL/8766/2026	SK. KAYUM @ SK. KAIM VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	DHENKANAL TOWN /436 /2026 () //
357	D-ABLAPL/22009/2026 ABLAPL/8767/2026	RAKESH PANIGRAHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ALAKUNDA /140 /2026 () //
358	D-ABLAPL/21631/2026 ABLAPL/8768/2026	RAJESH KUMAR SAHU @ RAJESH SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /276 /2025 () //
359	D-ABLAPL/22039/2026 ABLAPL/8769/2026	SK MEHERAJUDDIN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /245 /2026 () //
360	D-ABLAPL/21948/2026 ABLAPL/8770/2026	PRAKASH BHOLA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /181 /2026 () //
361	D-ABLAPL/21954/2026 ABLAPL/8771/2026	SUNIL BAGH VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	KANTAMAL /120 /2023 () //
362	D-ABLAPL/21722/2026 ABLAPL/8772/2026	CHAKARADHARA @ CHAKRADHAR SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /148 /2026 () //
363	D-ABLAPL/21763/2026	LAXMIDHAR ACHARYA	SUBHASIS MOHAPATRA	BOLAGARH P.S. /302 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8773/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/21962/2026 ABLAPL/8774/2026	SACHIN KUMAR SAHU VS STATE OF ODISHA	ASIT KUMAR OTTA VS	/ /0 () //
365	D-ABLAPL/21965/2026 ABLAPL/8775/2026	BASAT SAHU @ SK LALA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	ANANTPUR /176 /2026 () //
366	D-ABLAPL/21666/2026 ABLAPL/8776/2026	CHANDAN SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /52 /2026 () //
367	D-ABLAPL/21699/2026 ABLAPL/8777/2026	RASID MOHMMAD @ MD RASID VS STATE OF ODISHA	JAYADEBA BEHERA VS	ATHGARH /292 /2026 () //
368	D-ABLAPL/21723/2026 ABLAPL/8778/2026	ABDUL MAJID KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	ALAKUNDA /4 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0000170/2023
369	D-ABLAPL/21968/2026 ABLAPL/8779/2026	CHINTU @ SAROJ SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /298 /2026 () //
370	D-ABLAPL/21738/2026 ABLAPL/8780/2026	NOTUGADA SANTOSH @ ENKITI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /40 /2026 () //
371	D-ABLAPL/21969/2026 ABLAPL/8781/2026	ARUN NAIK @ ARUN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /23 /2026 () //
372	D-ABLAPL/21760/2026 ABLAPL/8782/2026	RASHMIRANJAN MALIK @ MANUA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /341 /2026 () //
373	D-ABLAPL/21971/2026 ABLAPL/8783/2026	HIMANSHU DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /156 /2026 () //
374	D-ABLAPL/21632/2026 ABLAPL/8784/2026	SANKARSAN @ SUBRATA NAYAK VS	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /141 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/21973/2026 ABLAPL/8785/2026	STATE OF ODISHA RAJA JANI VS	AMIT KUMAR SAHU VS	// JEYPORE SADAR /171 /2026 ()
376	D-ABLAPL/21289/2026 ABLAPL/8786/2026	STATE OF ODISHA BARSA @ BARSARANI MALIK VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /369 /2026 ()
377	D-ABLAPL/21977/2026 ABLAPL/8787/2026	STATE OF ODISHA BAPUNI NAYAK @ DIBA DALEI VS	AMITAV TRIPATHY VS	// DASPALLA /181 /2026 ()
378	D-ABLAPL/21930/2026 ABLAPL/8788/2026	STATE OF ODISHA KUSADEV SAHOO VS	SMITA RANJAN PATNAIK VS	// JAJPUR TOWN /271 /2026 ()
379	D-ABLAPL/18382/2026 ABLAPL/8789/2026	STATE OF ODISHA PRAKASH TRIPATHY VS	BISWABHUSAN DAS VS	// PARADEEP MODEL /310 /2025 ()
380	D-ABLAPL/21979/2026 ABLAPL/8790/2026	STATE OF ODISHA SANJAY CHATTAR VS	SIDHARTHA DAS VS	// RUGUDI /113 /2026 ()
381	D-ABLAPL/21634/2026 ABLAPL/8791/2026	STATE OF ODISHA JAGARSINGH NAYAK VS	SURYAKANTA DWIBEDI VS	// / /0 ()
382	D-ABLAPL/21980/2026 ABLAPL/8792/2026	STATE OF ODISHA RIZWAN ANSARI VS	SIDHARTHA DAS VS	// RUGUDI /113 /2026 ()
383	D-ABLAPL/22076/2026 ABLAPL/8793/2026	STATE OF ODISHA MANGAL MAJHI VS	SURYAKANTA DWIBEDI VS	// GOPALPUR /151 /2026 ()
384	D-ABLAPL/21981/2026 ABLAPL/8794/2026	STATE OF ODISHA ALOK KUMAR SAHOO VS	SATYA RANJAN MULIA VS	// CHAULIAGANJA /324 /2026 ()
385	D-ABLAPL/21927/2026 ABLAPL/8795/2026	STATE OF ODISHA FAKIRA BHUJABALA VS	DEBASHREE PARIDA VS	// KHURDA SADAR /274 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/14879/2026 ABLAPL/8796/2026	KALIA @ BHANJA KISHOR SAMALKALIA ALIAS BHANJA KISHOR SAMAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /254 /2025 () //
387	D-ABLAPL/21761/2026 ABLAPL/8797/2026	AKASH BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /493 /2026 () //
388	D-ABLAPL/21762/2026 ABLAPL/8798/2026	DINESH BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /304 /2026 () //